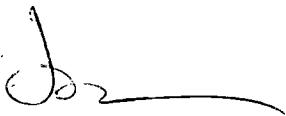
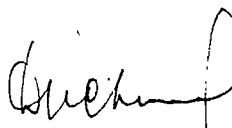


O.A. 725/91

Date	Office Report	Orders
		<p data-bbox="667 289 845 332"><u>13.5.1991</u></p> <p data-bbox="662 383 1524 491">Present: Applicant in person alongwith Shri P.P. Khurana, counsel for the applicant.</p> <p data-bbox="646 559 1556 1071">It is stated by the applicant that he does not want to pursue this application as it suffers from the defect of plurality of the prayers which will ultimately hit the result of the O.A. In view of this fact, the application is allowed to be withdrawn with liberty to file afresh application according to the law and ^{procedure} decisions prescribed.</p> <div data-bbox="646 1096 1484 1335"><div> (J.P. SHARMA) MEMBER (J)</div><div> (D.K. CHAKRAVORTY) MEMBER (A)</div></div>